

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

CP(IB) No. 371/95/HDB/2022

AND

IA (IBC) 1352/2024 in CP(IB) No. 371/95/HDB/2022

u/s. 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

AND

Shri. V Ramesh
(Versatile Mobile Distributors Private Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1352/2024

Learned Counsel Mr.Varun Ambati for the Applicant and Learned Resolution Professional Mr.Murali Mohan Chevuturi present through VC. The Learned Counsel for the Applicant states that he is not ready. At request matter adjourned to 02.08.2024 for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)